Annexure- A

Compliance in Bail and Release Orders in respect of Hon'ble Supreme Court's Orders received through **FASTER** for the month of July, 2025

Sl.	Supreme Court	Date of Order	Date of receipt	Trial Court's Order	Date of	No. of	Remarks
No.	Case No.	of Supreme	of order from	date (incase release	Release of	Inmate/	
		Court	FASTER Cell,	is subject to the	inmate(s) from	Prisoner(s)	
			Supreme	satisfaction of Trial	Jail Etc.)	released	
			Court	Court)			
	NIL	NIL	NIL	NIL	NIL	NII,	NIL
			e r				

Annexure-B

Compliance in respect of Hon'ble Supreme Court's Orders received through **FASTER** system in matters where the petitioner/accused is not confined in jail, detention, etc.,

	-						-		Whether									
No.	Case No.		of	Supreme	from		FASTER	Cell,	Supreme	Court	intimate	d Oro	der t	o the	concern	ned		
			Cour	t	Supre	me	Court		to the		concerne	daut	horit	ies				
	NIL		NIL		NIL			NIL				NIL				NIL		



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